

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.256 of 2016

Voice of Nature,
Rep. by its President,
Mr. R. Gokulraj,
No.4, Adhigathur Road,
Vengathur Kandigai,
Manavalanagar,
Thiruvallur District – 602002.

...Applicant

Vs

The Government of Tamil Nadu,
Represented by its Principal Secretary,
Department of Environment & Forests,
Fort St. George,
Chennai-600 009 & 4 others

...Respondents

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

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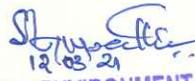
...Respondent

REPORT FILED ON BEHALF OF THE 2nd AND 3rd RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.

I, S. Ragupathi, son of Thiru. R. Sanganan, Hindu, aged about 56 years, having my office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Report on behalf of the 2nd & 3rd Respondents, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the as per the records.

2. It is respectfully submitted that the Hon'ble NGT in its Order dated 07.01.2021 has issued the following directions among the other things, inter alia as follows:


 12.03.21
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

“The SIDCO as well as the Pollution Control Board are directed to submit their respective status reports and also the analysis report on or before 19.02.2021.

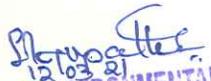
The Pollution Control Board is also directed to submit a further status report on the basis of the show cause notice issued under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 dated, 19.11.2020 to the SIDCO and further action taken for non-compliance, if any, before the next hearing date.”

3. It is respectfully submitted that the Branch Manager, SIDCO Industrial Estate, Kakkalur vide letter dated 01.02.2021 has reported that the work of construction and maintenance of 0.80 MLD capacity Sewage Treatment Plant (STP) for Kakkalur Industrial Estate has been awarded to M/s. Boson Infra India Pvt. Ltd., at the cost of Rs. 2,55,26,055/-(Rupees Two Crores Fifty Five Lakhs Twenty Six Thousand and Fifty Five only) vide Order No. 872(1)GM(T)/DB/2020 dated: 23.10.2020. Also, the Branch Manager, SIDCO Industrial Estate, Kakkalur vide letter dated 17.02.2021 has reported that for the past one month there was no sewage inflow into the two collection wells located one at OSR-9 nearby Oxidation Pond and another collection well at PP-2 OSR land and hence presently 10KL of earlier accumulated sewage is available in each collection well.

4. It is respectfully submitted that in pursuance to the said NGT order inspection were carried out by the officials of the DEE, TNPCB, Tiruvallur in the SIDCO Industrial Estate, Kakkalur on 29.01.2021 & 16.02.2021. During the inspection the following were observed:

S. S. S. S.
12/02/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
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- i. During inspection it was noticed that the part of the existing dry oxidation pond was levelled and earth work excavation for the construction of proposed Common Sewage Treatment Plant of 0.8MLD capacity for the treatment of sewage generated from the industries located in the SIDCO Industrial Estate, Kakkalur was in progress. The remaining part of existing Oxidation pond is kept dry and vacant and there was no sewage inflow into it.
- ii. Further, it was noticed that there was no sewage inflow into the two collection wells located one at OSR-9 nearby Oxidation Pond and another collection well at PP-2 OSR land and hence presently 10KL of earlier accumulated sewage is available in each collection well.
- iii. Now all the 347 operating units in the SIDCO Industrial Estate, Kakkalur have provided individual treatment system for the treatment of sewage by providing either septic tank followed soak pit (342 Nos) or individual STP (5 Nos). The unit's having STP utilize their treated sewage on land for gardening within their unit premises.
- iv. In due compliance of the Hon'ble NGT Order dated 07.01.2021 in O.A. No. 256 of 2016 (SZ) & I.A. No. 129 of 2020 (SZ), inlet & outlet of STP samples were collected from the said 5 units namely Unit-1 - M/s. Forte Furniture Products India Private Limited, Plot No. G106-118, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District,
Unit-2 - M/s. Tube Investments of India Ltd Unit: TI Metal Forming, Plot No. G-80, 81, 82, 89, 90 & 91, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District,


12/03/21
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Unit-3 - M/s. Borgwarner Morse Systems India Private Limited, Plot No. 78, 79, 92 & 93, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District,

Unit-4 - M/s. Minda Sai Limited, Plot No. G-42, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District,

Unit-5: M/s. Amalgamations Repco Limited (Ring Gear Division), Plot No. 2C & 2D, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District.

The Report of analysis of the sewage samples collected from the STP inlet and outlet of the said 5 units are submitted herewith as **Annexure 1 to 5**.

- v. Also the analysis reports of the sewage sample collected from the above said 5 units are tabulated below:

Sl. No	Parameters	Unit-1		Unit-2		Unit-3		Unit-4		Unit-5		TNPC Board Sewage Discharge Standards
		Inlet of STP	Outlet of STP									
1	pH	7.26	7.70	7.24	10.08	7.43	7.49	7.94	7.14	6.65	7.60	5.5 – 9.0
2	TSS	22	56	216	12	164	24	18	14	136	10	30 mg/l
3	BOD	9	7	128	**	18	7	6	5	105	3	20 mg/l

Note: ** - Parameter could not be ascertained due to interference during the analysis.

- i) The above analysis report shows that the applicable parameters such as pH, TSS and BOD for the treated sewage sample collected from the Unit-1 M/s. Forte Furniture Products India Private Limited, Plot No. G106-118, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District shows that except TSS the other applicable parameters such as pH & BOD are within the tolerance limits as prescribed by TNPCB.

S. S. S. S.
12/03/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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ii) The above analysis report shows that the applicable parameters such as pH, TSS and BOD for the treated sewage sample collected from the Unit-2 - M/s. Tube Investments of India Ltd Unit: TI Metal Forming, Plot No. G-80, 81, 82, 89, 90 & 91, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District shows that except pH the other applicable parameter of TSS is within the tolerance limits as prescribed by TNPCB.

iii) The above analysis report shows that the applicable parameters such as pH, TSS and BOD for the treated sewage sample collected from the units - 3 - M/s. Borgwarner Morse Systems India Private Limited, Plot No. 78, 79, 92 & 93, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District, Unit-4 - M/s. Minda Sai Limited, Plot No. G-42, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District & Unit-5 - M/s. Amalgamations Repco Limited (Ring Gear Division), Plot No. 2C & 2D, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District are within the tolerance limits as prescribed by TNPCB.

Further, it is submitted that the treated sewage from the above said 5 units are utilised on land for gardening within their unit premises.

5. It is respectfully submitted that the industrial units generating trade effluent have provided individual ETP with Solar evaporation pan for the treatment and disposal of trade effluent. Hence there is no discharge of trade effluent outside the unit premises into the storm water drain/ earthen channel leads to Thanneerkulam Lake.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

6. It is respectfully submitted that, it was noticed that there was no discharge of sewage outside the unit premises into the storm water drain/ earthen channel leads to Thanneerkulam Lake.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

S. Ragupathi
12/03/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, S. Ragupathi, son of Thiru. R. Sanganan, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 12th day of March, 2021.

S. Ragupathi
12/03/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.



TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

Unit-1 - M/s. Forte Furniture
Products India Private Limited,
Plot No. G106-118,
SIDCO Industrial Estate, Kakkalur,
Tiruvallur Taluk,
Tiruvallur District-602003.

ROA No:1064-1065/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples
2. Date of Collection : 29.01.2021
3. Code Number(s) and Point of Collection : KRK 13/01 STP Inlet -Untreated
: KRK 14/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 13/01	KRK 14/01
		Lab Code No.	1064	1065
		Unit	1	2
1	pH		7.26	7.70
2	Total Suspended Solids	mg/l	22	56
3	B O D at 27 ⁰ C for 3 Days	mg/l	9	7

[Signature]
Deputy Chief Scientific Officer
DEL, Ambattur.

[Signature]
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TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

Unit-2 - M/s. Tube Investments of
India Ltd Unit: TI Metal Forming,
Plot No. G-80, 81, 82, 89, 90 & 91,
SIDCO Industrial Estate, Kakkalur,
Tiruvallur Taluk,
Tiruvallur District-602003.

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ROA No:1068-1069/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples
2. Date of Collection : 29.01.2021
3. Code Number(s) and Point of Collection : KRK 17/01 STP Inlet -Untreated
KRK 18/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 17/01	KRK 18/01
		Lab Code No.	1068	1069
		Unit	1	2
1	pH		7.24	10.08
2	Total Suspended Solids	mg/l	216	12
3	B O D at 27 ⁰ C for 3 Days	mg/l	128	**

**-Parameter could not be ascertained due to interference during the analysis

R. Srinivasan
Deputy Chief Scientific Officer
DEL, Ambattur.

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TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

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ROA No:1066-1067/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples
2. Date of Collection : 29.01.2021
3. Code Number(s) and Point of Collection : KRK 15/01 STP Inlet -Untreated
: KRK 16/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 15/01	KRK 16/01
		Lab Code No.	1066	1067
		Unit	1	2
1	pH		7.43	7.49
2	Total Suspended Solids	mg/l	164	24
3	B O D at 27 ⁰ C for 3 Days	mg/l	18	7

[Handwritten Signature]
Deputy Chief Scientific Officer
DEL, Ambattur.



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TAMILNADU POLLUTION CONTROL BOARD
 District Environmental Laboratory, Ambattur.
 Report of Analysis

ROA No:1070-1071/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples
2. Date of Collection : 29.01.2021
3. Code Number(s) and Point of Collection : KRK 19/01 STP Inlet -Untreated
 KRK 20/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 19/01	KRK 20/01
		Lab Code No.	1070	1071
		Unit	1	2
1	pH		7.94	7.14
2	Total Suspended Solids	mg/l	18	14
3	B O D at 27 ⁰ C for 3 Days	mg/l	6	5

[Handwritten Signature]
 Deputy Chief Scientific Officer
 DEL,Ambattur.

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TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

Unit-5: M/s. Amalgamations Repco Limited (Ring Gear Division), Plot No. 2C & 2D, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk, Tiruvallur District-602003.

ROA No:1072-1073/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples
2. Date of Collection : 29.01.2021
3. Code Number(s) and Point of Collection : KRK 21/01 STP Inlet -Untreated
: KRK 22/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 21/01	KRK 22/01
		Lab Code No.	1072	1073
		Unit	1	2
1	pH		6.65	7.60
2	Total Suspended Solids	mg/l	136	10
3	B O D at 27 ^o C for 3 Days	mg/l	105	3

[Signature]
Deputy Chief Scientific Officer
DEL, Ambattur.

[Signature]
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**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.256 of 2016

**Voice of Nature,
Rep. by its President,
Mr. R. Gokulraj,
Thiruvallur District – 602002.
...Applicant**

Vs

**The Government of Tamil Nadu,
Rep by its Principal Secretary,
Department of Environment & Forests,
Chennai-600 009 & 4 others**

...Respondents

**REPORT FILED ON BEHALF OF THE
2ND AND 3RD RESPONDENTS - TAMIL
NADU POLLUTION CONTROL BOARD**

**Advocate for Respondent No.TNPCB
Thiru.Kasi Rajan,
Advocate, Chennai.**

Date:16.03.2021.

Date of hearing on 19.03.2021